

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:926
ANSWERED ON:30.07.2010
REAL ESTATE UNDER GST
Reddy Shri K. Jayasurya Prakash

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government propose to bring real estate under the Goods and Services Tax (GST);
- (b) if so, the complete details thereof and the reasons therefor;
- (c) the guidelines in this regard; and
- (d) the views of the State Governments in regard thereto?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

(a) to (d): Some of the design elements of Goods and Services Tax (GST), like treatment of real estate are yet to be firmed up. However, there is a broad understanding between the Centre and the States, that Stamp duty be kept out of GST, atleast to begin with.